

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in RSA/46/2024/(Filing No.)

ONGDI SHERPA

APPLICANT

VERSUS

NIM TEMBA SHERPA AND OTHERS

RESPONDENTS

Date: 30.05.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Karma Thinlay, Senior Advocate.
 Mr. Yashir Namgyal Tamang, Advocate.

ORDER

Heard Learned Senior Counsel for the Applicant on I.A. No.01 of 2024.

Issue Notice to the Respondents on the I.A.

Requisites be filed within three days.

List on 10-07-2024.

Judge
30.05.2024